

BRITISH MANAGING AGENCIES

*1299. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state the names of British Managing Agencies in India?

The Minister of Finance (Shri C. D. Deshmukh): Attention of the hon. Member is invited to the Statement which I place on the Table of the House. [See Appendix VI, annexure No. 44.]

Per Capita Income

*1300. **Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) what was the *per capita* income of the country in 1951-52; and

(b) how it compares with the *per capita* income of the three years preceding 1951-52?

The Minister of Finance (Shri C. D. Deshmukh): (a) Estimates of the *per capita* income in 1951-52 have not yet been worked out.

(b) Does not arise.

I. A. A. S.

*1301. **Shri A. K. Gopalan:** Will the Minister of Finance be pleased to state:

(a) whether in the Rules governing the departmental examinations in the Indian Audit and Accounts Service for the purposes of confirmation of probationary officers there existed till the beginning of 1952 a subsidiary rule to the effect that an aggregate of 55 per cent. of qualifying marks should be obtained by a probationer except in the case of one paper in order to pass the first departmental examination;

(b) whether it is a fact that this rule was changed recently and given retrospective effect; and

(c) if so, how many probationary officers have been benefitted from this change in the rules?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The rule for passing the First and the Second Departmental Examinations for Indian Audit and Accounts Service probationers is that the probationer should get not less than 40 per cent. in each of the subjects and not less than 50 per cent. in the aggregate, that is, total of all the subjects. This rule remains unchanged. There was a subsidiary rule, however, which enabled a probationer, who obtained in the First Departmental Examination qualifying marks in the aggregate and in all sub-

jects except Precis and Draft, to proceed to the Second Departmental Examination if his aggregate in subjects other than Precis and Draft exceeded 55 per cent. on condition that he must reappear in that paper as well until he secured qualifying marks therein. The results of the First Departmental Examination held in December last being very disappointing, this percentage was lowered from 55 to 50 per cent. This will enable three probationers to sit for the Second Departmental Examination in July next along with the Precis and Draft paper for the First Examination. I might add for the Hon. Members' information that similar liberalisation in similar situations had been made in the past also. This does not, however, in any way affect the minimum percentage prescribed under the main rule which remains unchanged.

GEOLOGICAL SURVEY OF NELLORE DISTRICT

*1302. **Shri Ramachandra Reddi:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Geological Survey in Nellore District (Madras State) has revealed the existence of copper of good quality and in good loads in Garimenapenta Village, Karali Taluk, Nellore District;

(b) if so, whether any steps were taken by Government to make a more intensive investigation and if so with what results; and

(c) if not, why not?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). No, Sir. The Director, Geological Survey of India, reports that the examination of old workings of copper deposits and of reported copper deposits at Garimenapenta Village, Karali Taluk, Nellore District, by the Geological Survey of India indicates that there are no useful copper deposits at depth there.

(c) Does not arise.

INTEGRATION OF ARMED FORCES' MEDICAL SERVICES

*1303. **Shri Thirani:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that before the integration of the Medical Services of the Armed Forces, no separate Hospitals existed for each of the three Services;

(b) if the answer to part (a) above be in the affirmative, what are the reasons for providing separate hospitals now; and

(c) whether there is any Station where there are two or three Armed Forces Hospitals?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) In order to provide facilities for hospital practice to medical officers employed in the Navy and the Air Force, and for the training of Naval ratings and airmen of the Medical Branches of the Navy and the Air Force, two hospitals, previously manned by Army Medical personnel have been transferred—one each to the Navy and the Air Force. Both the hospitals, however, attend to the members of all the three Services.

(c) Yes, only at Jodhpur, where there are two small hospitals, one for the Air Force and one for the Army. It is mainly due to lack of accommodation that it has not been possible to combine the two.

MILITARY OFFICERS

*1304. **Shri Thirani:** Will the Minister of Defence be pleased to state whether it is a fact that all promotions, appointments and postings of officers of and above the rank of Colonel have to receive the prior approval of the Defence Minister?

The Minister of Defence (Shri Gopalaswami): Yes, Sir.

हरिजन छात्रों का प्रवेश

*१३०५. डा० सत्यवादी: क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि:

(क) क्या यह सच है कि साधारणतः सैनिक पदाधिकारियों के बच्चों को ही लारेंस स्कूल, सनावर, शिमला, पहाड़ी और लवडेल, नीलगिरि में प्रवेश मिलता है; और

(ख) गत वर्ष इन स्कूलों में हरिजन छात्रों की संख्या क्या थी?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) There were no Harijan students in these two Schools last year.

DEVELOPMENT OF HINDI

*1306. **Shri M. L. Dwivedi:** Will the Minister of Education be pleased to place on the Table of the House a copy of the systematic and co-ordinated Five Year Plan for the development and propagation of Hindi as described on page 2 of the Report of Activities during the year 1951-52 and programme for 1952-53, of the Ministry of Education and state:

(a) the names and designations, if any, of the personnel of the Board of Scientific Terminology in Hindi, as well as the Committee of Philologists which has been set up for the implementation of the plan;

(b) whether the consolidated Great English Indian Dictionary compiled by Prof. Dr. Raghu Vira has come to the notice of Government and the committees;

(c) whether the five year plan as mentioned in part (a) above is confined to the activities of the Centre in this direction or contemplates to launch the scheme in States as well; and

(d) if so, the names of the States?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A copy of the Five Year Plan, in question, as well as a list of the members of the Board of Scientific Terminology and the Committee of Philologists is placed on the Table of the House. [See Appendix VI, annexure No. 45.]

(b) Yes.

(c) and (d). The plan has been drawn up by the Government for the purpose of propagation and development of Hindi in the country as a whole but at present the stress is on its spread in the non-Hindi speaking areas. The co-operation of all the States has been sought in this work of national importance.

ITALIAN SCHOLARSHIPS

*1307. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state:

(a) whether the Government of Italy has offered any scholarships to Indian students for studies in Italian Universities during 1951-52;

(b) if so, what are the qualifications required and what are the subjects for which the award is made; and

(c) the total value and period of award?